

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION No. 293/2023

IN THE MATTER OF:

YOGESH MAINI

... APPLICANT

VERSUS

STATE OF PUNJAB & ORS.

...RESPONDENT(S)

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Filed Through

Place : Delhi

Date: 10.10.2023

Prashant Manchanda  
Advocate

D/1537/2007

123, RG complex II, Sector 14,

Rohini, Delhi

9971879203

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH, NEW DELHI

ORIGINAL APPLICATION No. 293/2023

IN THE MATTER OF:

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VERSUS

STATE OF PUNJAB & ORS.

...RESPONDENT(S)

REPLY IN FORM OF AFFIDAVIT BY RESPONDENT NO. 3, THE  
CHAIRMAN, LUDHIANA IMPROVEMENT TRUST, FEROZE GANDHI  
MARKET, LUDHIANA.

**IT IS MOST RESPECTFULLY SHOWETH:**

1) The undersigned is working at the post of Chairman, Ludhiana Improvement, *Tarsem Singh Bhinder*  
Trust, Ludhiana and is thus filing the reply on behalf of Respondent no. 3.

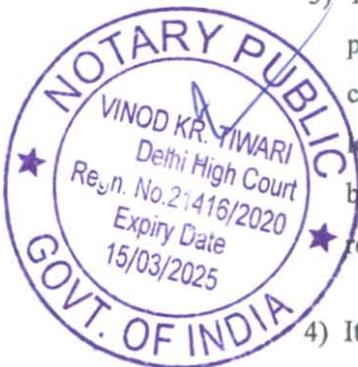
2) That this Hon'ble Tribunal vide order dated 24.04.2023 had directed :

*"3. Prima facie, the averments made in the Application raise questions relating to the environment arising out of the implementation of the enactments specified in schedule 1 to National Tribunal Act, 2010.*

*4. Let notices along with the copies of the application and documents attached therewith be issued to the respondents requiring them to file their response/ reply to the averments made in the application within two months by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in form of searchable PDF/OCR support and not in the form of image PDF."*

3) That the Applicants herein have alleged that the answering Respondent have placed solid impermeable concrete interlocking tiles on the road sides covering almost 75-100% of area against 5% fixed by this Hon'ble Tribunal leaving no space for greenery or water to infiltrate into ground. It has also been alleged that level of side of road is also not lower than the main metallic road to avoid water logging on roads during rainy days.

4) It is submitted that Ludhiana Improvement Trust in its various schemes had removed interlocking tiles within a radius of 1 metre around the periphery of roadside trees, so that the water can easily permeate through the soil and assist in the natural growth of trees and help in the advancement of green



belts in the city, such a move has been duly admired by the natives of the city. It is further again submitted that tiles laid down alongside the trees and plants has been removed with the area of 1.) Maharishi Balmiki Nagar 256 Acres scheme, 2.) Rajguru Nagar 3.) sant Ishar Nagar 129 acres scheme and 4) Shaheed Bhagat Singh Nagar 475 Acres Scheme besides other. The copy of work orders together with the photographs has been appended herewith as **Annexure "A-1"**

- 5) It is submitted that Ludhiana Improvement Trust has put up interlocking tiles along the side-berm of roads in various schemes of the city. In these regions, the residents constructed cemented pathways leading to an increase in the berm level from the roads resulting in the non-penetration of water into the soil and clogging of water on the roads. Ludhiana Improvement trust acted upon the above-mentioned problem by first getting proposals from the people, political entities etc. thereby dismantling the cemented pathways and replacing them with interlocking tiles. These tiles were laid down on a two-layer bed. The bottom-most layer or the sub-base layer is composed of wet mix which is composed of crushed aggregates, stone dust etc. allowing easy penetration of water into soil. The layer above the sub base layer is called base course which is composed of coarse sand of specific grade and size. The topmost layer, also called the wearing course of the surface is substituted by interlocking tiles of definite strength. The water percolates through joints of the these interlocking tiles, traveling through the base and sub base course and ultimately penetrating into the soil bed. Thus, helping the penetration of water.
- 6) In addition to the abovementioned points, it is being stated that the Trust for the sake of protecting the environment has also developed various areas coming under jurisdiction of Municipal Corporation by constructing of leisure valleys in the below mentioned regions :



- (a) Construction of leisure valley opposite DAV Public School, BRS Nagar, Block-G, at an estimated of Rs. 241 lakh in Ludhiana West
- (b) Construction of leisure valley in Haibowal Region of Ludhiana West constituency at an estimated cost of Rs. 279.72 lakhs
- (c) Construction of leisure valley in Ludhiana east constituency at an estimated cost of Rs. 414.20 lakhs is under due process.

(d) Also, the plantation drives are being carried out at an estimated cost of Rs. 9.5 Lakhs in Atam Nagar constituency.

That the work orders underscoring the said development along with the photographs has been appended as Annexure "A-2".

- 7) It is worth mentioning here that the Trust in its various schemes have installed these interlocking tiles in order to check the thriving problem of dust from roads as per guidelines issued by Hon'ble Tribunal in OA No. 681/2018. In addition, ample space is left for the preservation of old trees and plantation of new plants and shrubs.
- 8) It is also specified that the Ludhiana Improvement Trust has followed the instruction of road side level being at a lower depth than the metallic road to avoid water logging during rainy season as per IRC SP 50:2013
- 9) It is submitted that in some areas that the level of interlocking tiles has been kept equal to the metallic roads as premix carpet is supposed to be laid there in near future. Thus, ultimately lowering down the side of interlocking tiles with respect to the metallic roads as prayed by the Applicant. If this modification is not practiced then the level of side berms/ interlocking tiles will become much lower than the metallic roads leading to vulnerable access for the cyclists and pedestrians.

I identified  
signed/imp  
9.05.2023  
Deponent who has  
impression before me

*[Signature]*  
DEPONENT  
Executive Officer  
Improvement Trust, Ludhiana

VERIFICATION :-

11 OCT 2023

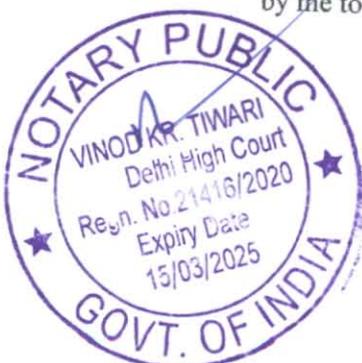
Verified at Ludhiana on the 10<sup>th</sup> day of October 2023 that the contents of the above reply in so far as they relate to factual position are true upon the information derived from the official record and in so far as they relate to the legal submissions are true upon the advice received and believed by me to be true. Rest is by way of submission before this Hon'ble Tribunal.

CERTIFIED THAT THE CONTENTS EXPLAINED TO THE  
DEPONENT EXECUTANT WHO IS SEEMED PERFECTLY TO  
UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI

IDENTIFY THE EXECUTANT/DEPONENT WHO HAS  
SIGNED IN MY PRESENCE  
VINOD KUMAR TIWARI, Advocate, Reg. No. 21416/2020  
NOTARY PUBLIC (NEW DELHI)

125  
DEPONENT  
Executive Officer  
Improvement Trust, Ludhiana

11 OCT 2023



## OFFICE OF THE LUDHIANA IMPROVEMENT TRUST LUDHIANA

To

The Lasso Co-op L&C Society Ltd.  
VPO Lasso, Tehsil Malerkotla,  
Distt Sangrur .

Memo no. LIT/SE/2023/4920

date; 21/06/23

**Subject:** Dismantling of Cement Concrete and taking out interlocking tiles around trees in various block in Shaheed Bhagat Singh Nagar 475 Acre Scheme.

Reference to your E-tender NIT No.02/e-tender/SE/LG-IT Ludhiana/2023-24 for Sr. no. 07 for Subject cited work. It is intimated that your rates being the lowest have been accepted by the complete authority as below:-

1. Estimate Cost LIT Rs. 2.80 Lakhs
2. Overall Less ~~16.75%~~
3. Tender amount LIT Rs. 2,33,100/-
4. Time Period 1 Month only

You are requested to execute an agreement having detailed terms & Conditions with the Trust within 7 days from the date of issue of this work order.

  
21.6.23  
Superintending Engineer

T-2

## AGREEMENT

5

Articles of an agreement made this day, the 11-07-2023 between The Lasso Co-Op L & C Society Ltd. V.P.O Lasso, Tehsil Malerkotla, Distt. Sangrur. here after called the 1st party and the Ludhiana Improvement Trust, Ludhiana here in after called the 2nd party.

Whereas the Trust invited tenders for the work and 1<sup>st</sup> party Submitted his E-Tender 2023-24 in response to the e-Tender notice. The 2<sup>nd</sup> Party has approved the rates of the 1<sup>st</sup> party as per work order issued vide No. LIT/SE/2023/4920 dated 21-06-2023.

Where as 1<sup>st</sup> Party has agreed with 2<sup>nd</sup> party to execute the work **Dismantling of Cement Concrete and taking out interlocking tiles around trees in various block in Shaheed Bhagat Singh Ngnr 475 Acre Scheme on the following rates, terms & Conditions :-**

1)	Estimate Cost	=	Rs. 2.80 lakhs
2)	Overall Less	=	-16.75%
3)	Tendered Amount	=	Rs. 2,33,100/-
4)	Time Limit	=	1 month only

**Terms & Condition for this work will be applicable as per Bid document.**

The 1st Party Shall complete the work within 1 Month only falling which he shall have to pay compensation to trust in accordance with the conditions of contract and the tender/ Bid documents.

The 1st party shall complete the work as detailed in the NIT, Bill of quantities and plans/designs in accordance with the Punjab PWD specifications.

**Income Tax & other Taxes shall be deducted as per rules.**

First party Contractor :-  
PAN NO.  
First party Contractor :-  
GST NO.  
First party Contractor :-  
EPF NO.  
First party Contractor :-  
ESI NO.

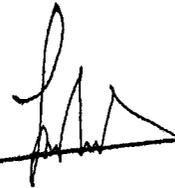
If any recovery is made by the audit department at any time, the contractor will be bound to pay.

All the terms & Conditions given in the Bid Document will also be part of this agreement. in case of any dispute relating to this work between both the parties, the decision of Chairman I.T. Ludhiana will be final binding upon.

**First party Contractor**

**Witness**

- 1.
- 2.



**Superintending Engineer  
Improvement Trust, ldh**

TS

**THE LUDHIANA IMPROVEMENT TRUST**  
(ਲੁਧਿਆਣਾ ਨਗਰ ਸੁਧਾਰ ਟਰਸਟ)

6

**DETAILED COMPLETION REPORT AND COMPLETION CERTIFICATE**

Division No.

Name of work *Dismantling of cement concrete and taking out interlocking tiles around trees in various blocks in Shalwar Bazaar*

Amount of estimate *Estl amount Rs. 2.80 Lacs*

Expenditure *Rs.*

Excess *Rs.*

Percentage of excess

Date of commencement *21-06-2023*

Date of completion *19-07-2023*

**Name of Engineers and Subordinates by whom the work supervised**

Name	Period of Incumbency	
	From	To
<i>SH. RAVINDER SINGH.</i>		
	Immediate Incharge	
<i>SH. JASWINDER SINGH.</i>		
	Asstt. Trust Engineer	
<i>SH. VIKRAM KUMAR</i>		
	Trust Engineer	
<i>SH. SATBISHWAN SACHDEV</i>		
	Superintendent Engineer	

TIC





Sub-heads of Estimate	As Estimated			As Executed			Differences			Reference to paragraphs over leaf explaining excesses
	Quantity	Rate	Amount Rs.	Quantity	Rate	Amount Rs.	Quantity	Rate	Amount Rs.	
Total										

MR 15.4.97 / 36

Excesses to be entered in red ink

Savings in black ink

 19.7.23  
 Sectional Officer Incharge  
 Asstt. Trust Engineer Incharge

**COMPLETION CERTIFICATE**

Certified that this work has been properly carried out in accordance with the sanctioned plan and estimates.

Dated the.....199

 19/07/2023  
 Trust Engineer  
 Superintending Engineers

Note : In the case of original work and special repairs, if any considerable deviations from the sanctioned design occurred, the report, specification, drawings and details of measurement of the work actually done in the same form as the estimate should accompany the Completion Report.

OFFICE OF THE LUDHIANA IMPROVEMENT TRUST LUDHIANA

To

The Lasso Co-op L&C Society Ltd.  
VPO Lasso, Tehsil Malerkotla,  
Distt Sangrur .

Memo no. LIT/SE/2023/ 4923

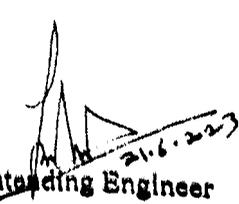
date: 21/06/23

**Subject:** Dismantling of Cement Concrete and taking out interlocking tiles around trees in various block in Maharishi Balmik Nagar 256 Acre Scheme.

Reference to your B-Tender NIT No.02/e-tender/SE/LG-IT Ludhiana/2023-24 for Sr. no. 08 for Subject-cited work. It is intimated that your rates being the lowest have been accepted by the complete authority as below:-

1. Estimate Cost Rs. 2.96 Lakhs
2. Overall Less 16.95%
3. Tender amount Rs. 2,46,420/-
4. Time Period 15-Month only

You are requested to execute an agreement having detailed terms & Conditions with the Trust within 7 days from the date of issue of this work order.

  
21.6.23  
Superintending Engineer

TRE

## AGREEMENT

Articles of an agreement made this day, the 11-07-2023 between The Lasso Co-Op L & C Society Ltd. V.P.O Lasso, Tehsil Malerkotla, Distt. Sangrur. here after called the 1st party and the Ludhiana Improvement Trust, Ludhiana here in after called the 2nd party.

Whereas the Trust invited tenders for the work and 1<sup>st</sup> party Submitted his E-Tender 2023-24 in response to the e-Tender notice. The 2<sup>nd</sup> Party has approved the rates of the 1<sup>st</sup> party as per work order issued vide No. LIT/SE/2023/4923 dated 21-06-2023.

Where as 1<sup>st</sup> Party has agreed with 2<sup>nd</sup> party to execute the work **Dismantling of Cement Concrete and taking out interlocking tiles around trees in various block in Maharishi Balmik Nagar 256 Acre Scheme** on the following rates, terms & Conditions :-

1)	Estimate Cost	=	Rs. 2.96 lakhs
2)	Overall Less	=	-16.75%
3)	Tendered Amount	=	Rs. 2,46,420/-
4)	Time Limit	=	1 month only

Terms & Condition for this work will be applicable as per Bid document.

The 1st Party Shall complete the work within 1 Month only falling which he shall have to pay compensation to trust in accordance with the conditions of contract and the tender/ Bid documents.

The 1st party shall complete the work as detailed in the NIT, Bill of quantities and plans/designs in accordance with the Punjab PWD specifications.

Income Tax & other Taxes shall be deducted as per rules.

First party Contractor :-  
 PAN NO.  
 First party Contractor :-  
 GST NO.  
 First party Contractor :-  
 EPF NO.  
 First party Contractor :-  
 ESI NO.

PAID  
 10/7/23

If any recovery is made by the audit department at any time, the contractor will be bound to pay.

All the terms & Conditions given in the Bid Document will also be part of this agreement. In case of any dispute relating to this work between both the parties, the decision of Chairman I.T. Ludhiana will be final binding upon.

First party Contractor

Witness

1.  
2.

*[Handwritten signatures of witnesses]*

*[Handwritten signature of Superintending Engineer]*  
 Superintending Engineer  
 Improvement Trust, ldh

T.E.

**THE LUDHIANA IMPROVEMENT TRUST**

(ਲੁਧਿਆਣਾ ਨਗਰ ਸੁਧਾਰ ਟਰਸਟ)

12

**DETAILED COMPLETION REPORT AND COMPLETION CERTIFICATE**

Division No. \_\_\_\_\_  
 Name of work *Disposal of concrete and other work at sites*  
 Amount of estimate Rs. *2,98,665* 258 A/C  
 Expenditure Rs. *2,89,713*  
 Excess Rs. \_\_\_\_\_  
 Percentage of excess \_\_\_\_\_  
 Date of commencement *27-8-93*  
 Date of completion *26-7-93*

**Name of Engineers and Subordinates by whom the work supervised**

Name	Period of Incumbency	
	From	To
BALBIR SINGH		
JASWINDER SINGH		
MARVEEN MALHOTRA		
SAT. BHUSHAN SACHDEVA		

Immediate Incharge

Asstt. Trust Engineer

Trust Engineer

Superintendent Engineer

T.E.







OFFICE OF THE LUDHIANA IMPROVEMENT TRUST LUDHIANA

To

The Lasso Co-op L&C Society Ltd.  
VPO Lasso, Tehsil Malerkotla,  
Distt Sangrur .

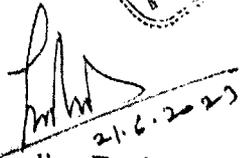
Memo no. LIT/SE/2023/4925 date; 21/06/23

**Subject:** Dismantling of Cement Concrete and taking out interlocking tiles in around trees in various block in Rajguru Nagar 129 Acre & Sant Isher Singh Nagar 8.4 Acre Scheme.

Reference to your E-Tender No.02/e-tender/SE/LG-IT Ludhiana/2023-24 for Sr. no. 09 for Subject- cited work. It is intimated that your rates being the lowest have been accepted by the complete authority as below:-

1. Estimate Cost Rs. 1.37 Lakhs
2. Overall Less 16.75%
3. Tender amount Rs. 1,14,052/-
4. Time Period 1 Month only

You are requested to execute an agreement having detailed terms & Conditions with the Trust within 7 days from the date of issue of this work order.

  
21.6.2023  
Superintending Engineer

T.E

## AGREEMENT

Articles of an agreement made this day, the 11-07-2023 between the Lasso Co-Op L & C Society Ltd. V.P.O Lasso, Tehsil Malerkotla, Distt. Sangrur here after called the 1st party and the Ludhiana Improvement Trust, Ludhiana here in after called the 2nd party. 17

Whereas the Trust invited tenders for the work and 1<sup>st</sup> party submitted his Tender 2023-24 in response to the e-Tender notice. The 2<sup>nd</sup> Party has approved the rates of the 1<sup>st</sup> party as per work order issued vide No. LIT/SE/2023/4925 dated 21-06-2023.

Where as 1<sup>st</sup> Party has agreed with 2<sup>nd</sup> party to execute the work Dismantling of Cement Concrete and taking out interlocking tiles around trees in various block in Rajguru Nagar 129 Acre & Sant Isher Singh Nagar 8.4 Acre Scheme on the following rates, terms & Conditions :-

1)	Estimate Cost	=	Rs. 1.37 lakhs
2)	Overall Less	=	-16.75%
3)	Tendered Amount	=	Rs. 1,14,052/-
4)	Time Limit	=	1 month only

Terms & Condition for this work will be applicable as per Bid document.

The 1st Party Shall complete the work within 1 Month only falling which he shall have to pay compensation to trust in accordance with the conditions of contract and the tender/ Bid documents.

The 1st party shall complete the work as detailed in the NIT, Bill of quantities and plans/designs in accordance with the Punjab PWD specifications.

Income Tax & other Taxes shall be deducted as per rules.

First party Contractor  
PAN NO.  
First party Contractor  
GST NO.  
First party Contractor  
EPF NO.  
First party Contractor  
ESI NO.



If any recovery is made by the audit department at any time, the contractor will be bound to pay.

All the terms & Conditions given in the Bid Document will also be part of this agreement. in case of any dispute relating to this work between both the parties, the decision of Chairman I.T. Ludhiana will be final binding upon.

First party Contractor

Witness

1.

2.

1.8.23  
Superintending Engineer  
Improvement Trust, Idh

TE

Form M.W.12 Rule 35-XIII-12

## THE LUDHIANA IMPROVEMENT TRUST

(ਲੁਧਿਆਣਾ ਨਗਰ ਸੁਧਾਰ ਟਰਸਟ)

18

## DETAILED COMPLETION REPORT AND COMPLETION CERTIFICATE

Division No.

Name of work

DISMANTLING OF WHOLE GATE STATION OUT LINES 12.9.11.12

Amount of estimate

Rs.

137200

Expenditure

Rs.

— 125953

Excess

Rs.

Percentage of excess

Date of commencement

27-6-23

Date of completion

9-7-23

Name of Engineers and Subordinates by whom the work supervised

Name	Period of Incumbency	
	From	To
BALVEER SINGH		
JASWINDER SINGH		
SH. BUTA RAM		
SH. SAT BHUSHAN SACHIDEVA		

Immediate Incharge

Asstt. Trust Engineer

Trust Engineer

Superintendent Engineer





Items of Estimate	As Estimated			As Executed			Differences			Reference to paragraphs over leaf explaining excesses
	Quantity	Rate	Amount Rs.	Quantity	Rate	Amount Rs.	Quantity	Rate	Amount Rs.	
<i>Rs. per m.p.</i>										
<i>Rs.</i>										
Total		Rs.		Rs.		Rs.				

Excesses to be entered in red ink

Savings in black ink

*[Signature]*  
Sectional Officer Incharge

*[Signature]*  
Asstt. Trust Engineer Incharge

**COMPLETION CERTIFICATE**

Certified that this work has been properly carried out in accordance with the sanctioned plan and estimates.

*[Signature]*  
Trust Engineer

*[Signature]*  
Superintending Engineers

Dated the..... 199

Note : In the case of original work and special repairs, if any considerable deviations from the sanctioned design occurred, the report, specification, drawings and details of measurement of the work actually done in the same form as the estimate should accompany the Completion Report.

*TE*



*Handwritten signature*

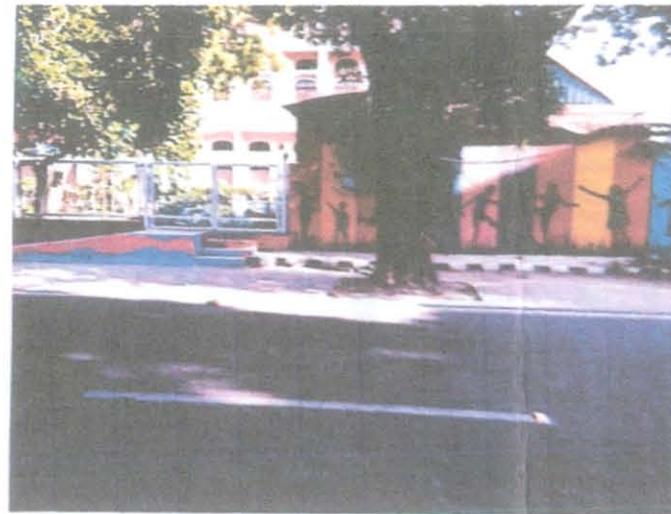
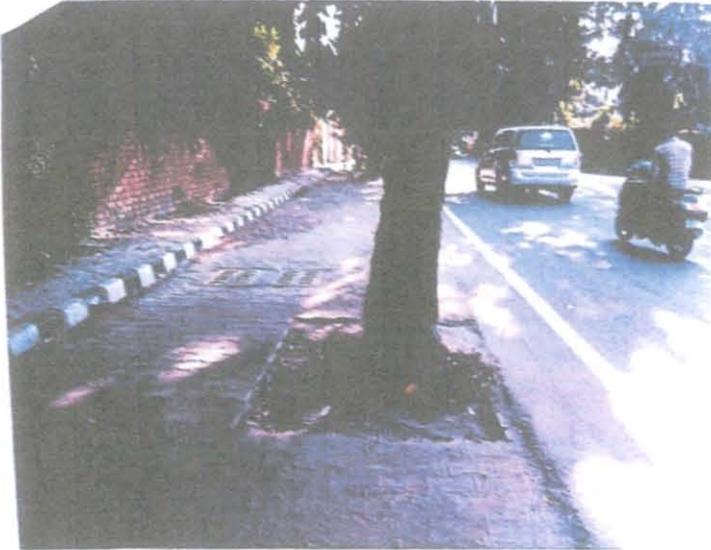
ive Officer  
ement Trust, Ludhiana

*TES*



*Doke*  
 Executive Officer  
 Improvement Trust, Ludhiana.

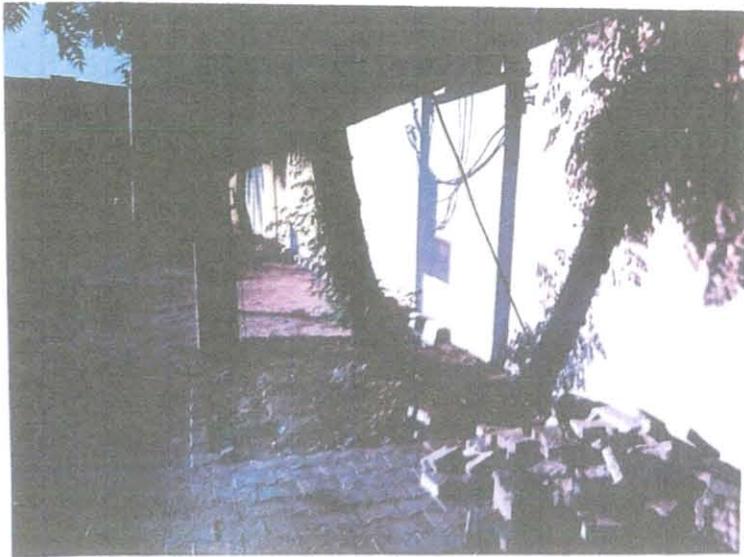
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*Handwritten signature*

Senior Officer  
Investment Trust, Ludhiana.

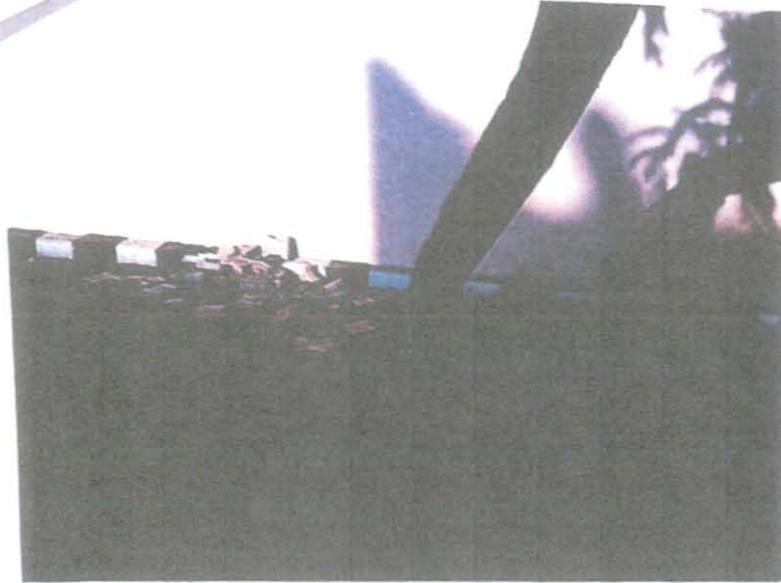
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*Dojo*

Executive Officer  
 and Headmaster  
 S.S. Ludhiana

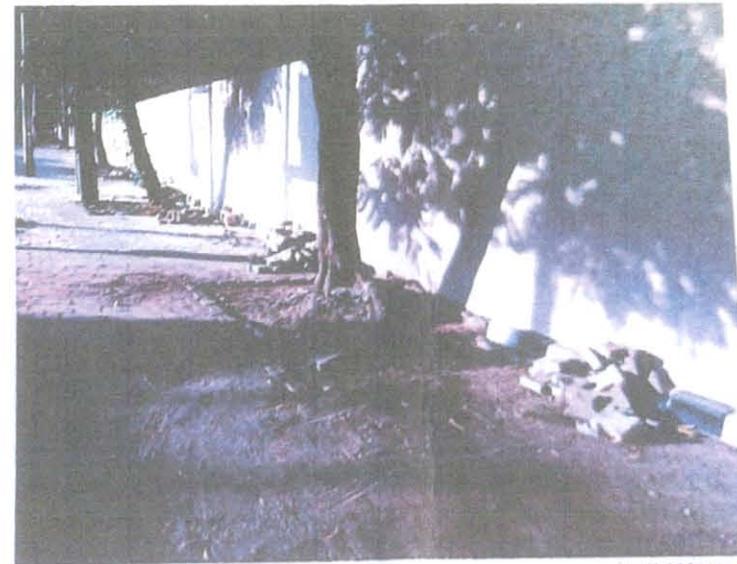
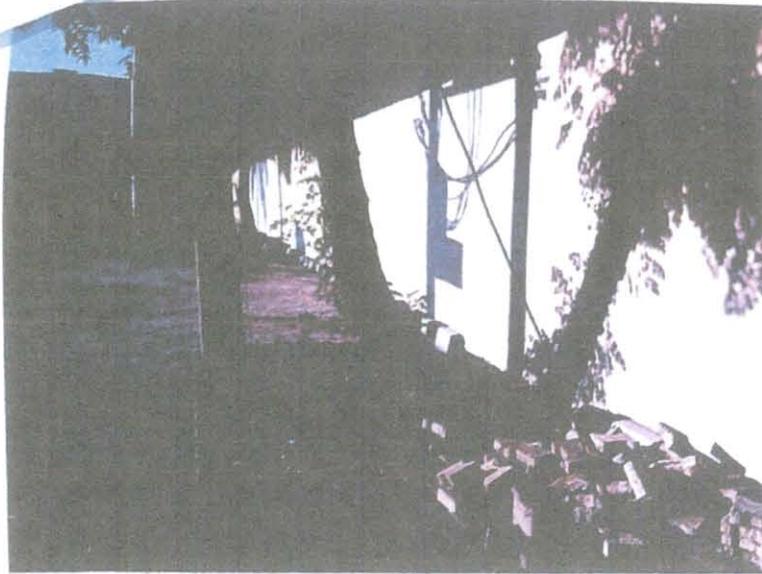
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*Jape*

Executive Officer  
 Movement of Lt. Ludhiana

*TL*



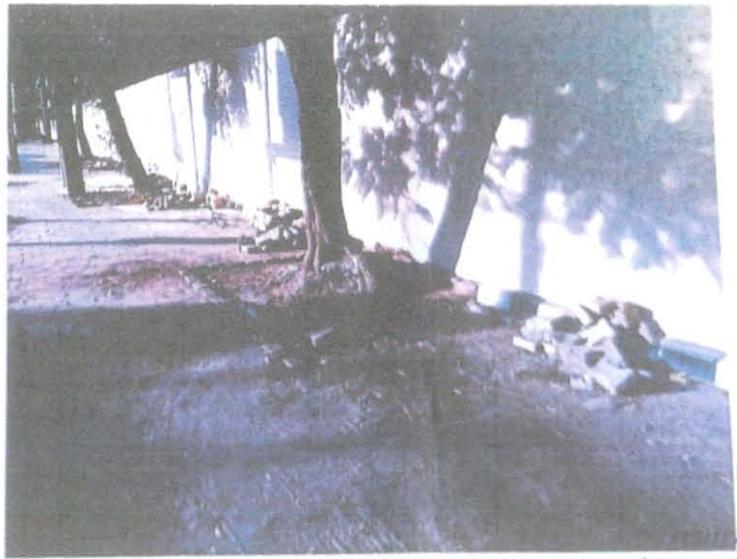
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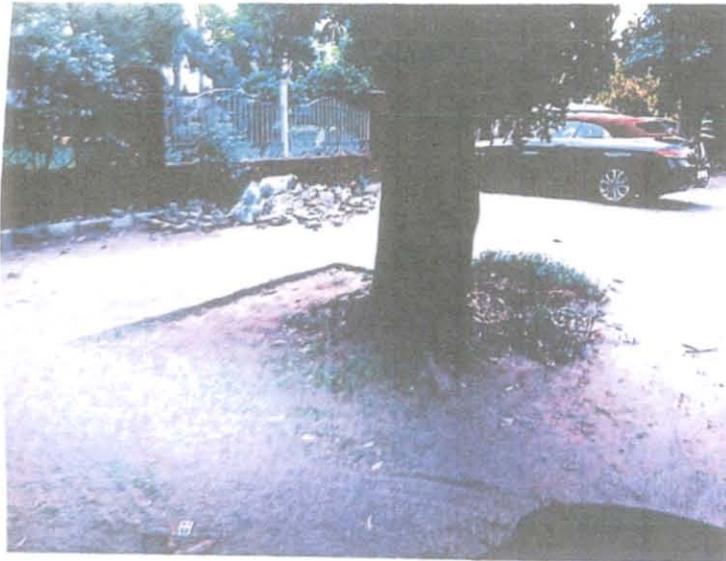
Officer  
Improvement Trust, Ludhiana.

*Handwritten mark*



*[Signature]*  
 Executive Officer  
 Improvement Trust, Ludhiana.

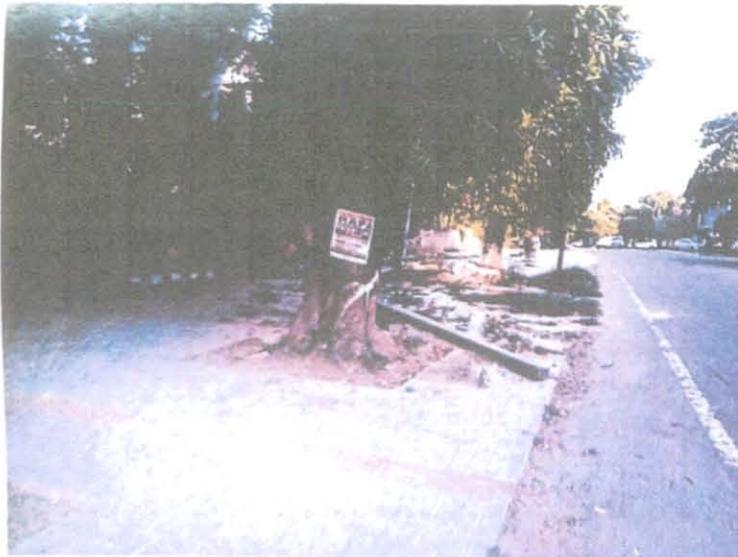
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29

Executive Officer  
Improvement Trust, Ludhiana

T/E

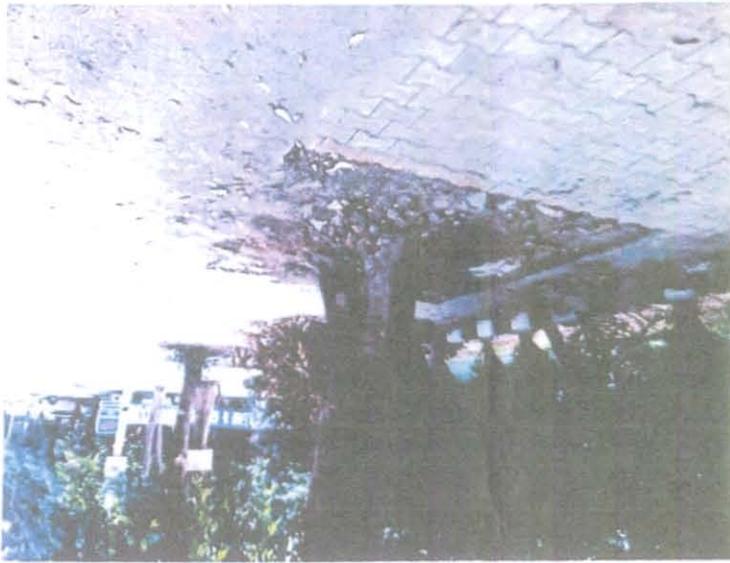
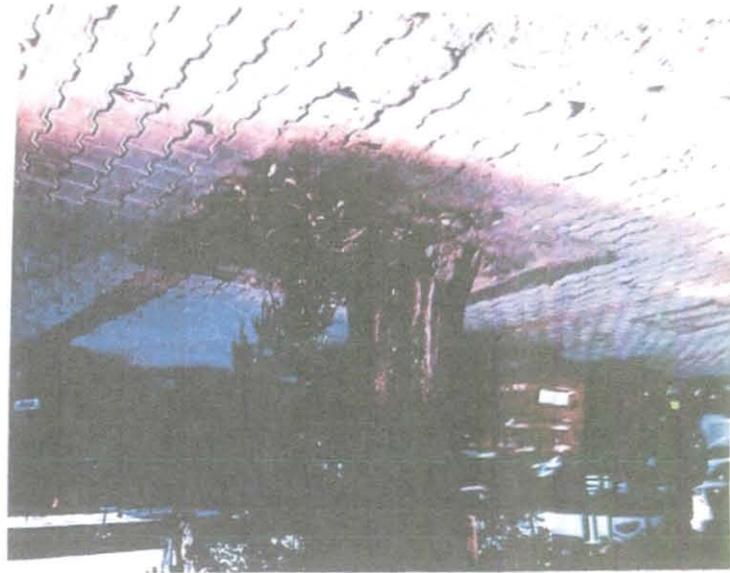
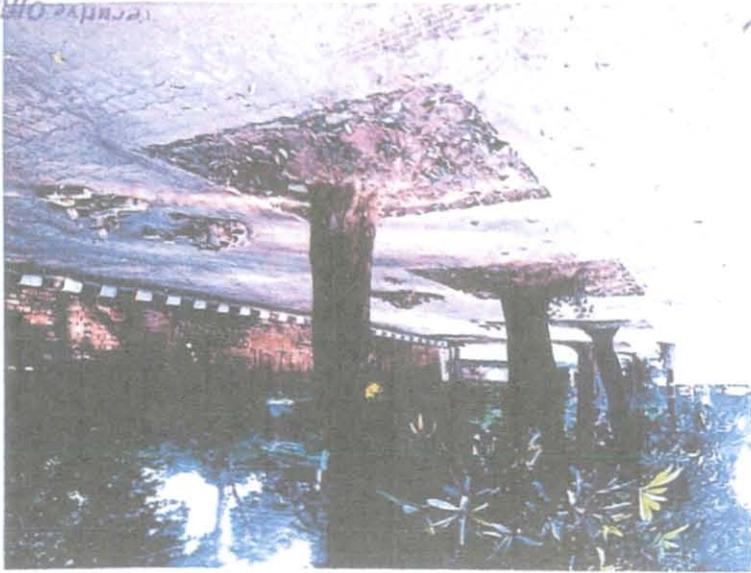


*Handwritten signature*

Officer  
Improvement Trust, Luathiana

*Handwritten initials*

*Signature*  
Executive Officer  
Improvement Trust, Ludhiana



*T2*

**OFFICE OF THE LUDHIANA IMPROVEMENT TRUST LUDHIANA**

32

To

A.S Enterprises  
525/43, Sukhdev Nagar,  
Hoshiarpur,

Memo No./LIT-2020/ 59109

Dated:- 2-11-2020

Subject: **Development of Leisure Valley Near Budha Nalah, Haibowal, Ludhiana**

\*\*\*\*\*

Reference to your e-tender for the subject cited work. It is intimated that your rates being the lowest have been accepted & vetted by Chief Engineer (Trust) vide letter no. C.E.2020/43525 Dated 29-10-2020 as below.

1. Estimate Cost = Rs.279.72 Lacs
2. Overall Less = -6.25%
3. Tended Amount = Rs.2,62,23,794/- Lacs
4. Time Period = 8 months only

You are requested to execute an agreement having detailed terms & Conditions with the Trust within 7 days from the date of issue of this work order.

*B. S. M.*  
Superintending Engineer

*Revised Agreement*

*for*  
*2/11/20*

*TE*

OFFICE OF THE LUDHIANA IMPROVEMENT TRUST LUDHIANA

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To

M/S Anil Kumar & Sons  
358/A, Agar Nagar,  
Ludhiana.

Memo No./LIT-2020/ 631

Dated:- 11/2/20

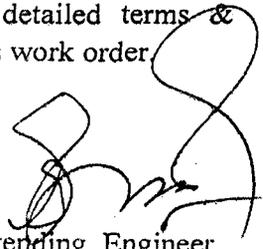
**Subject: Const. of Leisure Valley Park (23 Acre Pocket) near Tibba Road in  
Ludhiana East Constituency, Ludhiana**

\*\*\*\*\*

Reference to your e-tender for the subject cited work, ~~that~~ your rates being the lowest have been accepted by the competent authority as below :-

1. Estimate Cost = Rs.41420000.00/- Lacs
2. Overall Less = -6%
3. Tended Amount = Rs.38934800.00 /- Lacs
4. Time Period = 6 months only

You are requested to execute an agreement having detailed terms & Conditions with the Trust within 7 days from the date of issue of this work order.

  
Superintending Engineer

Anil Kumar  
Relieved  
13/02/2020

T.E

**OFFICE OF LUDHIANA IMPROVEMENT TRUST, LUDHIANA**

To

A.S. Enterprises  
525/43, Sukhdev Nagar,  
Hoshiarpur.

Memo. No. LIT/TE/ 1470

Dated- 27/9.

**Sub- Development Of Green Belt In Bhai Randhir Singh Nagar In Front Of DAV  
Public School. ( Est. Cost- 241.26 Lacs)**

.....  
Reference to your bid and negotiation dated -26-06-2019 for the subject cited work

1. It is intimated that your rates after negotiation have been accepted by the competent authority as below-

Estimate Amount = Rs. ~~24126000/-~~

Rate = Overall Less ( - 4.5% )

Tendered Amount = Rs. 23040330/-

Time Period = 4 Months.

Defect Liability Period = one year from the date of completion.

You are requested to execute the agreement with the competent authority of this office within 7 days from the date of issue of this work order.

  
Project Engineer.

TE

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*TR*

*Deepa*  
Executive Officer  
Improvement Trust, Ludhiana

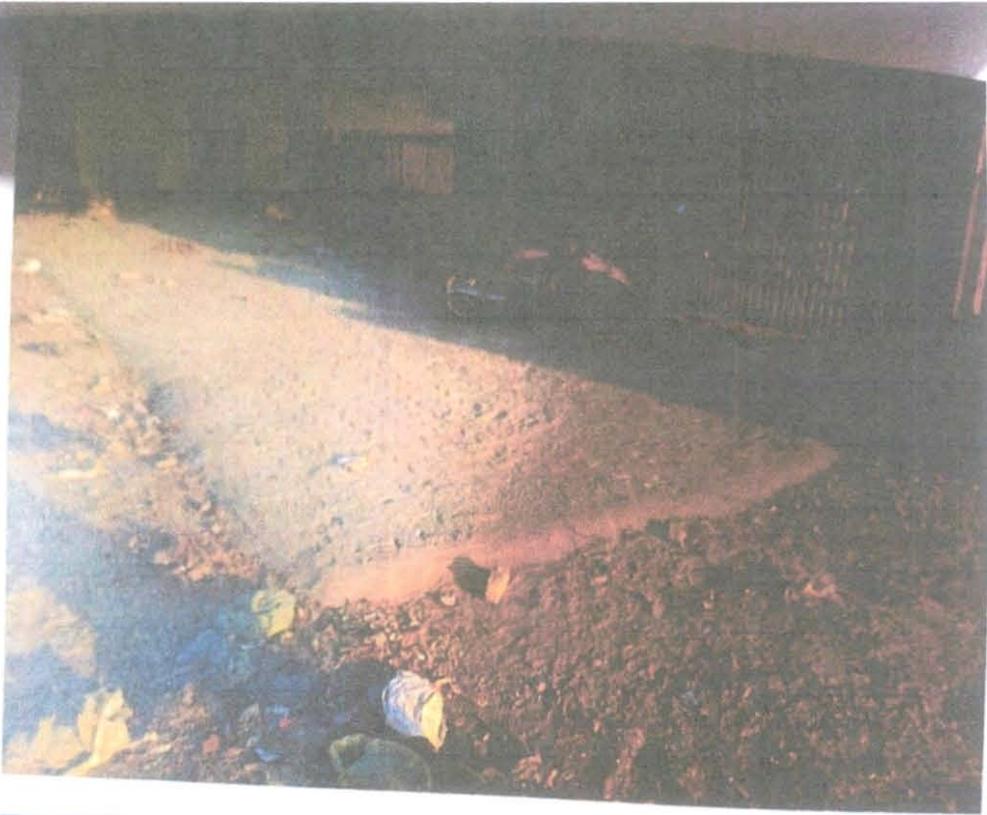
36



TE

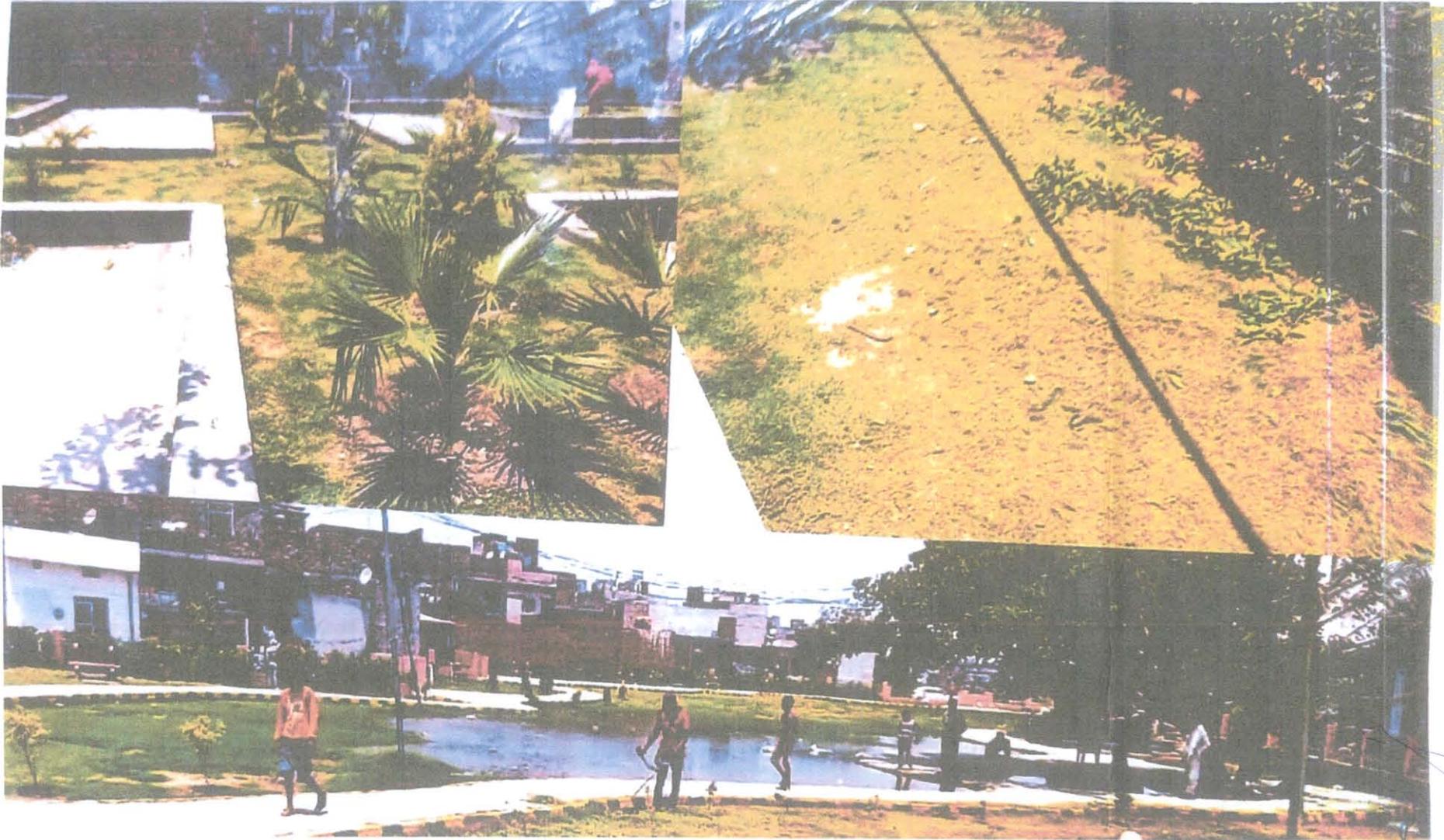
Executive Officer  
Improvement Trust, Ludhiana.

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TE

*[Signature]*  
Executive Officer  
Improvement Trust, Ludhiana.



TE

Executive Officer  
Improvement Trust, Ludhiana

39



Executive Officer  
Improvement Trust, Ludhiana

TS



Improvement Trust, Ludhiana.

*Handwritten signature*

*Handwritten initials*



*Doyle*

Improvement Trust, Ludhiana

*TS*